

Name of the corporate debtor: FAIRDEAL MULTIFILAMENT PRIVATE LIMITED

Annexure-7

Date of commencement of CIRP: Date of Order is 21/02/2023 (Certified copy of order received on 22/02/2023)

List of creditors as on: 04/03/2024

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of Claims received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in Coc, if applicable					
1	Electricity Dept	Uttar Gujarat Vij Company Limited	01/03/2023	1,058,681.48	1,058,681.48	Operational Debt claim	Nil	No	Not Applicable	Nil	Nil	Nil	
2	Provident Fund Dept.	Employees Provident Fund Organization	31/03/2023	65,135.00	65,135.00	Operational Debt claim	Nil	No	Not Applicable	Nil	Nil	Nil	
3	Goods and Service Tax	Goods and Service Tax	23/12/2023	1,725,154.00	1,725,154.00	Operational Debt claim	Nil	No	Not Applicable	Nil	Nil	Nil	
				2,848,970.48	2,848,970.48								



For Fairdeal Multifilament Pvt. Ltd.  
(Under CIRP)

Authorised Signatory  
Fintech Restructuring LLP  
Insolvency Professional